## FORM 21B

## [See rule 11(1)]

## (For use in Election to fill a casual Vacancy when seat is uncontested)

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Legislative Council of Bihar by the members of the Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act, 1951, read with sub-rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

Sri Sanjay Kumar Jha

Village- Araria, P.S.- Jhanjharpur,

Dist.- Madhubani

Sponsored by Janata Dal (United)

has been duly elected to fill the vacancy caused in that house by the death of Sri Syed Khurshid Mohammad Mohsin having become vaccant.

Place: Bihar Vidhan Sabha Sachivalaya

Date : 31st May, 2019

(Bateshwar Nath Pandey)

Batteshwar stath form

Returning Officer 31 65 (22)

Returning Officer for the Bye Riestion To the life Legislative Cometi